

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) /21/7/AMR/2021	Main Case	7 of IBC	Srivathsa Power Projects Pvt Ltd Vs Coastal Infrastructure Pvt Ltd
	IA(IBC)/355/2022 in IA(IBC)/237/2022	Rule 51 r/w Rule 11 of NCLT Rules	Vijaya Bhaskar Meka Vs. Pradeep Kumar Sravanam, RP of Coastal Infrastructure Private Limited & Kancharapu Krishna Rao
	IA(IBC)/237/2022	U/s. 19 of IBC R/w Rule 11 of NCLT Rules`	Mr.Pradeep Kumar Sravanam vs. Vijaya Bhaskar Meka & Ors. (in the matter of Coastal Infrastructure Private Limited)

**ORDER**

**IA(IBC)/355/2022 in IA(IBC)/237/2022:**

Both the counsel present, list the IA along with IA(IBC)/237/2022 on 16.06.2023.

**IA(IBC)/237/2022:**

Mr.P.Ramesh Babu, Counsel for the Applicant present. Ms.Sucharitha, proxy counsel for R1 & R2 present. The counsel for the Applicant submits that most of the information is received and that they would be able to confirm about receiving the entire information by another two weeks and seeks time. Recording the said submission, list the matter on 16.06.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN